

# APOORVA LEASING FINANCE AND INVESTMENT COMPANY LIMITED

Registered Office : Third Floor, 13/331, Geeta Colony, Delhi-110031, Telephone No.: 011-22446748

Corporate Office : C-1/9, Sector 31, Noida, Uttar Pradesh-201301, Telephone No.: 0120-4372849

**POST-OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS")**

**OPEN OFFER FOR ACQUISITION OF UPTO 51,93,474 (FIFTY ONE LAKHS NINETY THREE THOUSAND FOUR HUNDRED SEVENTY FOUR) FULLY PAID UP EQUITY SHARES OF RS. 10 EACH OF APOORVA LEASING FINANCE AND INVESTMENT COMPANY LIMITED (HEREINAFTER REFERRED TO AS "TARGET" OR "TARGET COMPANY" OR "APOORVA") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY M/S TIMES CAPITAL SERVICES PRIVATE LIMITED ("ACQUIRER 1") AND SHRI ATUL SINGH TYAGI ("ACQUIRER 2") (HEREINAFTER COLLECTIVELY REFERRED TO AS "THE ACQUIRERS") AS AMENDED ("OFFER" OR "OPEN OFFER")**

This Post-Offer Advertisement ("Post-Offer Advertisement") is being issued by Turnaround Corporate Advisors Private Limited, ("Manager to the Offer"/ "Manager"), on behalf of the Acquirers, pursuant to and in compliance with Regulation 18(12) of the SEBI (SAST) Regulations. The Detailed Public Statement ("DPS") dated June 07, 2018 with respect to the Open Offer was published on June 08, 2018 in all editions of "Business Standard" (English), all editions of "Business Standard" (Hindi) and Mumbai edition of "Mumbai Lakshadeep" (Marathi). Further, the Corrigendum to the Detailed Public Statement dated August 04, 2018 ("Corrigendum to DPS") with respect to the Open Offer was published on August 06, 2018 in all editions of "Business Standard" (English), all editions of "Business Standard" (Hindi) and Mumbai edition of "Mumbai Lakshadeep" (Marathi).

1.	<b>Name of the Target Company</b>	Apoorva Leasing Finance and Investment Company Limited
2.	<b>Name of the Acquirer(s) and PAC</b>	M/s Times Capital Services Private Limited (" <b>Acquirer 1</b> ") and Shri Atul Singh Tyagi (" <b>Acquirer 2</b> ")
3.	<b>Name of the Manager to the Offer</b>	Turnaround Corporate Advisors Private Limited
4.	<b>Name of the Registrar to the Offer</b>	Bigshare Services Private Limited
5.	<b>Offer Details</b>	
a.	<b>Date of Opening of the Offer</b>	Friday, August 10, 2018
b.	<b>Date of Closure of the Offer</b>	Tuesday, August 28, 2018
6.	<b>Date of Payment of Consideration</b>	Monday, September 10, 2018#

# Settlement Date for payment to the Shareholders who have tendered their Equity Shares in the Offer.

7. Details of Acquisition				
S. No.	Particulars	Proposed in the Offer Document		Actual
7.1	Offer Price (A)	Rs. 4.30 per equity share		Rs. 4.30 per equity share
7.2	Aggregate number of shares tendered (B)	51,93,474		51,19,280
7.3	Aggregate number of shares accepted (C)	51,93,474 (Assuming Full Acceptance in the Offer)		51,19,280
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (A * C)	Rs. 2,23,31,938.20		Rs. 2,20,12,904.00
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement			
	. Number	49,73,500		49,73,500
	. % of Fully Paid Up Share Capital	24.90%		24.90%
7.6	Shares Acquired by way of Agreements			
	. Number	Nil		Nil
	. % of Fully Paid Up Share Capital	NA		NA
7.6A	Shares Acquired from Open Market through which Open Offer was triggered between PA and DPS#			
	. Number	27,000		27,000
	. % of Fully Paid Up Share Capital Price of the shares acquired	0.14%		0.14%
		Upto Rs. 4.30 per Equity Share		Rs. 3.20 per Equity Share
7.7	Shares Acquired by way of Open Offer			
	. Number	5,193,474		5,119,280
	. % of Fully Paid Up Share Capital	26.00%		25.63%
7.8	Shares acquired after Detailed Public Statement (excluding shares acquired under Open Offer)			
	Number of shares acquired	Nil		Nil
	% of the shares acquired	Nil		Nil
	Price of the shares acquired	Not Applicable		Not Applicable
7.9	Post offer share -holding of Acquirers			
	. Number	10,193,974		10,119,780
	. % of Fully Paid Up Share Capital	51.03%		50.66%
7.10	Pre & Post offer shareholding of the Public	<b>Pre-Offer</b>	<b>Post Offer</b>	<b>Pre-Offer</b> <b>Post Offer</b>
	. Number	19,97,49,00 <sup>5</sup>	9,780,926	19,97,49,00 <sup>5</sup> 98,55,120
	. % of Fully Paid Up Share Capital	100%	49.33%	100%   49.33%

# Pursuant to the purchase order placed by the Acquirer of upto 27,000 Equity Shares on June 04, 2018, the Acquirer had acquired 27,000 Equity Shares on June 04, 2018 representing 0.14% of fully paid-up share capital and of the Target Company, through which Open Offer was triggered.

\$ Including the shares held by the Acquirers

## Note:

The Acquirers along with its directors, severally and jointly, accept full responsibility for the information contained in this Post- Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.

Copy of this Post Offer Advertisement will be available on the website of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), website of BSE Limited at [www.bseindia.com](http://www.bseindia.com), website of Manager to the Offer at [www.tcagroup.in](http://www.tcagroup.in) and at the Registered Office of the Target Company.

Capitalized terms used but not defined in this Post- Offer Advertisement shall have the meanings assigned to such terms in the Letter of Offer Dated July 31, 2018.

## ISSUED BY MANAGER TO THE OFFER



### Turnaround Corporate Advisors Private Limited

714, Vishwadeep Building, Plot No. 4, District Centre, Janakpuri, New Delhi- 110058

Tel. : +91-11-45510390

E-mail: [info@tcagroup.in](mailto:info@tcagroup.in)

Website: [www.tcagroup.in](http://www.tcagroup.in)

Contact Person: Ms. Deepali Jain

SEBI Registration No.: MB/INM000012290

Place : New Delhi

Date : September 12, 2018

For Times Capital Services Private Limited (Acquirer 1)

(ATUL SINGH TYAGI)

Director

DIN: 01335008

(ATUL SINGH TYAGI)

(Acquirer 2)